

Reg Ad  
17/1/18

**GOVERNMENT OF RAJASTHAN  
FINANCE DEPARTMENT  
(RULES DIVISION)**

No. F. 1(12)FD/Rules/2005

Jaipur, dated: 2 JAN 2018

**NOTIFICATION**

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Rajasthan hereby makes the following rules further to amend the Rajasthan Service Rules, 1951, namely:-

**1. Short title and commencement.-** (1) These rules may be called The Rajasthan Service (First Amendment) Rules, 2018.

(2) They shall be deemed to have come into force with effect from 01.07.2017.

**2. Amendment of rule 92.-** After the existing clause (i) of sub-rule (c) of rule 92 of the Rajasthan Service Rules, 1951, the following new proviso shall be added, namely:-

"Provided that where the privilege leave at the credit of an officer of a Civil Court or a member of the staff as on the last day of December is 300 days or less but more than 294 days, the advance credit of 6 days privilege leave on the first day of January shall be made as per provisions contained in clause (i) of sub-rule (c) above and similarly where the privilege leave at the credit of an officer of a Civil Court or a member of the staff as on the last day of June is 300 days or less but more than 276 days, the advance credit of 6 days privilege leave and the privilege leave credited on account of unavailed vacation on the first day of July shall be made as per provisions contained in clause (i) of sub-rule (c) above. The leave account of such advance credited privilege leave shall be kept separately and against which privilege leave taken by an officer of a Civil Court or a member of the staff during the half year shall first be adjusted during that half year and balance, if any, shall be credited to the leave account at the end of the relevant half year, subject to the condition that balance of such advance credited privilege leave plus privilege leave already at credit do not exceed the maximum limit of 300 days."

By order of the Governor,

*Manju Rajpal*  
(Manju Rajpal)

Secretary to the Government